

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †1421**  
ANSWERED ON 26.07.2018

**FLOOD CONTROL**

†1421. SHRI ALOK SANJAR

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether several parts of the country are flooded during monsoon season every year and if so, the details thereof and the reasons therefor;
- (b) the details of the existing flood management programmes, if any, being implemented in the country;
- (c) whether the Government proposes to take steps to control flood in collaboration with the States concerned and if so, the details thereof; and
- (d) the details of the flood control proposals received from various States including Madhya Pradesh along with the current status of each such proposal, State-wise?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) Floods are a recurrent phenomenon in many parts of the country, causing loss of lives and property. The frequent occurrence of floods can be attributed to various factors viz. wide variations in rainfall both in time and space with frequent departures from the normal pattern, inadequate carrying capacities of rivers, river bank erosion and silting of river beds, landslides, poor natural drainage in flood prone areas, snowmelt and glacial lake out bursts. The statement showing damage due to floods/ heavy rains during 1953 to 2017 in the country is at **Annexure-I**.

(b) to (d) The subject of flood management including erosion control falls within the purview of the States. The flood management & anti-erosion schemes are planned, investigated and implemented by the State Governments with their own resources as per priority within the State. The Union Government renders technical guidance and promotional financial assistance to the States.

This Ministry had launched Flood Management Programme (FMP) with an outlay of Rs.8,000 crore in XI Plan which was continued with an outlay of Rs 10,000 crore during XII Plan.

A total of 522 projects costing Rs.13238.36 crore were approved and included under FMP. During XI Plan, 420 projects with an estimated cost of Rs.7857.08 crore were approved while during XII Plan, 102 projects with an estimated cost of Rs.5381.28 crore were approved. Central Assistance amounting to Rs.3566.00 crore was released during XI Plan and Rs.1307.07 crore during XII Plan. Further a Central Assistance of Rs.562.67 crore has also been released during year 2017-18. Thus, since start of XI Plan, total Central Assistance released to States under FMP up till March 2018 is Rs.5435.74 crore. The State-wise details of works approved, Central Assistance released and their status are given at **Annexure-II**.

No flood control proposal from the State of Madhya Pradesh has been received for inclusion under Flood Management Programme (FMP).

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**ANNEXURE REFERRED TO IN REPLY TO PARTs (b) to (d) OF UNSTARRED QUESTION NO. †1421 TO BE ANSWERED IN LOK SABHA ON 26.07.2018 REGARDING “FLOOD CONTROL”**

<b>State-Wise Works Approved, Works Completed and Funds Released under Flood Management Programme (FMP) since start of XI Plan and upto 31-Mar-18 (Rs. in Cr.)</b>													
Sl. No.	State	XI Plan			XII Plan			Total (XI + XII Plan) Status					Total funds released
		Works Approved		Funds Released	Works Approved		Funds Released	Works Approved		Works Completed	Funds Released (XI + XII Plan)	Funds released during FY :2017-18	
		Nos.	Estimated Cost	(XI Plan)	Nos	Esti Cost	(XII Plan)	Nos.	Est. Cost				
1	Arunachal Pradesh	21	224.69	81.69	0	0.00	87.91	<b>21</b>	<b>224.69</b>	11	<b>169.60</b>	21.18	190.78
2	Assam	100	996.14	748.86	41	1386.97	64.89	<b>141</b>	<b>2383.11</b>	95	<b>813.75</b>	245.49	1059.24
3	Bihar	43	1370.42	723.18	4	447.63	184.64	<b>47</b>	<b>1818.05</b>	41	<b>907.82</b>		907.82
4	Chhattisgarh	3	31.13	15.57	0	0.00	3.75	<b>3</b>	<b>31.13</b>	0	<b>19.32</b>		19.32
5	Goa	2	22.73	9.98	0	0.00	2.00	<b>2</b>	<b>22.73</b>	2	<b>11.98</b>		11.98
6	Gujarat	2	19.79	2.00	0	0.00	0.00	<b>2</b>	<b>19.79</b>	1	<b>2.00</b>		2.00
7	Haryana	1	173.75	46.91	0	0.00	0.00	<b>1</b>	<b>173.75</b>	0	<b>46.91</b>		46.91
8	Himachal Pradesh	3	225.32	165.98	4	1139.62	221.87	<b>7</b>	<b>1364.94</b>	1	<b>387.85</b>	87.50	475.35
9	Jammu & Kashmir	28	408.22	252.57	15	562.47	169.95	<b>43</b>	<b>970.69</b>	8	<b>422.52</b>	110.40	532.92
10	Jharkhand	3	39.30	18.44	0	0.00	4.27	<b>3</b>	<b>39.30</b>	2	<b>22.71</b>		22.71
11	Karnataka	3	59.46	23.80	0	0.00	0.00	<b>3</b>	<b>59.46</b>	0	<b>23.80</b>		23.80
12	Kerala	4	279.74	63.68	0	0.00	55.22	<b>4</b>	<b>279.74</b>	0	<b>118.90</b>	19.05	137.95
13	Manipur	22	109.34	66.34	0	0.00	24.36	<b>22</b>	<b>109.34</b>	19	<b>90.70</b>		90.70
14	Meghalaya	0	0.00	3.81	0	0.00	0.00	<b>0</b>	<b>0.00</b>	0	<b>3.81</b>		3.81
15	Mizoram	2	9.13	14.48	0	0.00	1.93	<b>2</b>	<b>9.13</b>	0	<b>16.41</b>	0.47	16.89
16	Nagaland	11	49.35	28.96	6	74.52	54.17	<b>17</b>	<b>123.87</b>	9	<b>83.12</b>		83.13
17	Orissa	67	169.00	101.12	1	62.32	0.00	<b>68</b>	<b>231.32</b>	60	<b>101.12</b>		101.12
18	Puducherry*	1	139.67	7.50	0	0.00	0.00	<b>1</b>	<b>139.67</b>	0	<b>7.50</b>		7.50
19	Punjab	5	153.40	40.43	0	0.00	0.00	<b>5</b>	<b>153.40</b>	0	<b>40.43</b>		40.43
20	Sikkim	28	104.92	83.69	17	261.40	8.15	<b>45</b>	<b>366.32</b>	21	<b>91.84</b>		91.84
21	Tamilnadu	5	635.54	59.82	0	0.00	0.00	<b>5</b>	<b>635.54</b>	0	<b>59.82</b>		59.82
22	Tripura	11	26.57	23.62	0	0.00	0.00	<b>11</b>	<b>26.57</b>	8	<b>23.62</b>		23.62
23	Uttar Pradesh	26	667.57	290.69	3	291.70	111.22	<b>29</b>	<b>959.27</b>	6	<b>401.91</b>	13.55	415.46
24	Uttarakhand	12	119.82	49.63	10	715.72	153.98	<b>22</b>	<b>835.54</b>	8	<b>203.61</b>		203.61
25	West Bengal	17	1822.08	643.26	1	438.94	158.75	<b>18</b>	<b>2261.02</b>	6	<b>802.01</b>	65.03	867.03
	<b>Total</b>	<b>420</b>	<b>7857.08</b>	<b>3566.00</b>	<b>102</b>	<b>5381.28</b>	<b>1307.07</b>	<b>522</b>	<b>13238.36</b>	<b>298</b>	<b>4873.07</b>	<b>562.67</b>	<b>5435.74</b>

\* The scheme has since been moved to River Management Activities and Work related to Border Area (RMBA) scheme